GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1854 ANSWERED ON:01.12.2009 CROSS BORDER INFILTRATION Bhagat Shri Sudarshan;Joshi Shri Pralhad Venkatesh;Laguri Shri Yashbant Narayan Singh;Majhi Shri Pradeep Kumar;Majumdar Shri Prasanta Kumar;Panda Shri Prabodh;Patel Shri Deoraj Singh;Singh Shri Rakesh;Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether despite fencing on the Line of Control in Jammu and Kashmir and the Indo-Bangladesh borders there has been a spurt in infiltration from across these borders;

(b) if so, the number of cases reported during each of the last three years and the current year, border-wise and State-wise alongwith the number of arrests made;

(c) the details of nexus reported between insurgent groups and illegal Bangladeshi migrants during the said period;

(d) whether the Supreme Court has issued any directions on illegal migration/ infiltration on the Indo-Bangladesh border;

(e) if so, the details thereof and the action taken by the Government to implement the Supreme Court's directive; and

(f) the steps taken by the Government to check infiltration from across the borders including holding talks with neighbouring countries in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): A Statement is laid on the Table of the House

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA UNSTARRED QAUESTION NO. 1854 FOR 1.12.2009 REGARDING "CROSS BORDER INFILTRATION".

(a) & (b) The activities of infiltration from across the border takes place clandestinely, therefore, the same cannot be quantified. Available information about apprehension of infiltrators indicates a decline in cross border infiltration on the Line of Control (LOC) in Jammu and Kashmir and along the Indo-Bangladesh borders. The details of apprehension of infiltrators on the Line of Control (LOC) in Jammu and Kashmir and along the Indo-Bangladesh borders during the last three years and current year upto October are as follows :-

Border Year wise cases of apprehension of Infiltration

2006 2007 2008 2009

Line of Control (J&K) 573 535 342 395

Indo-Bangladesh border 5785 4553 3175 2098

The above figures indicate that there is an overall decline in infiltration.

(c) There is no specific input about nexus between insurgent groups and illegal Bangladeshi migrants in general.

(d) &(e) In the Writ Petition (Civil) No. 125/98, the Hon'ble Supreme Court of India has directed on 15-04-2009 that the Government to continue to take preventive steps so that illegal migrants shall not come to India from the neighbouring countries. The Hon'ble Court also directed that no further orders are required, except to take all possible steps to prevent illegal migrants. Accordingly, action is being taken.

(f) The Government have adopted a multi-pronged approach to contain cross border infiltration which, inter-alia, includes round the

clock surveillance and patrolling on the borders and establishment of observation posts; construction of border fencing and flood lighting; introduction of modern and hi-tech surveillance equipments; upgradation of intelligence set up; establishment of additional Border Out Posts along borders to reduce inter-se distance and co-ordination with the State Governments and the concerned intelligence agencies.